

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2541/2001

New Delhi, this 27th day of September, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri M.P. Singh, Member(A)

Dr. D.B. Boralkar
R-401, Anupam Aparptments
East Arjun Nagar, Shahadara, Delhi .. Applicant
(By Shri S.K.Dwivedi, Advocate)

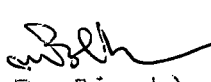
versus

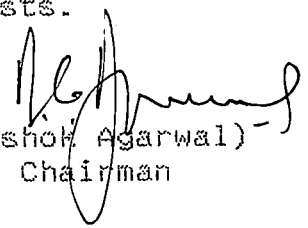
1. Chairman
Central Pollution Control Board
East Arjun Nagar, Delhi-32
2. Secretary
M/Environment & Forests
Paryavaran Bhavan, CGO Complex
New Delhi .. Respondents

ORDER(oral)

By Shri M.P. Singh

The applicant working as Assistant Secretary is an aspirant for promotion to the post of Additional Director. According to him, Recruitment Rules for the post of Additional Director provides for 50% by promotion and 50% by transfer on deputation failing which by direct recruitment. The age limit for direct recruits is 50 years. According to the applicant, respondents have already undergone the process for filling up of 50% posts (i.e. 4 posts) by transfer on deputation earlier but no suitable candidate was found eligible and therefore they are undertaking the process of filling up the posts by direct recruitment. However, applicant has not given any document in support of this claim. In case respondents have decided to fill up the post by direct recruitment, we presume that they will adhere to the age limit mentioned in the R/Rules for the post of Addl. Director. The OA is disposed with the aforesaid observation. No costs.


(M.P. Singh)
Member(A)


(Ashok Agarwal)
Chairman

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